

**National Company Law Tribunal
Allahabad Bench**

**CP NO.55/ALD/2017,
CA NO.222/2017**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 08.12.2017**

**NAME OF THE COMPANY: SHREE ABIRAMI ENG. WORKS V/S ANIL
GOEL**

SECTION OF THE COMPANIES ACT: U/S _____

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

MENTION ORDER

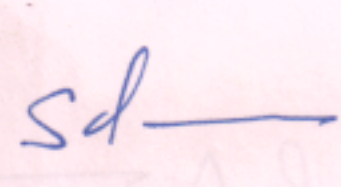
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The case is taken up on being mentioned. Sh. Rahul Chaudhary, Advocate for a third party stakeholder Shree Abirami Engineering Works seeks certain relief against the Corporate Debtor Company. Notice be issued to the IRP and other respondents. The case is fixed for filing reply, if any.

The matter to be listed on 15th December, 2017

Dated:08.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


**H.P. Chaturvedi,
Member (Judicial)**